

**आयकर अपीलीय अधिकरण 'ए' न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
'A' BENCH, CHENNAI**

**माननीय श्री मनोज कुमार अग्रवाल ,लेखा सदस्य एवं
माननीय श्री मनु कुमार गिरि, न्यायिक सदस्य के समक्ष।
BEFORE HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM
AND HON'BLE SHRI MANU KUMAR GIRI, JM**

**आयकरअपील सं./ ITA No.1376/Chny/2023
(निर्धारणवर्ष / Assessment Year: 2014-2015)**

Jeyasankari Ruban,
No.9, Anundale Beach Road,
Besant Nagar,
Chennai 600 090.

Vs. The Income Tax Officer,
Non Corporate Ward 15(2)
Chennai.

[PAN: AQKPS 9190H]

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/ Appellant by

: Shri. P.M. Kathir, Advocate

प्रत्यर्थी की ओर से /Respondent by

: Ms. Kavitha, IRS, Addl. CIT

सुनवाई की तारीख/Date of Hearing

: 27.08.2024

घोषणा की तारीख /Date of Pronouncement

: 27.08.2024

आदेश / ORDER

PER MANU KUMAR GIRI (Judicial Member)

This appeal filed by the assessee is directed against the order of the Ld. Commissioner of Income Tax (Appeals)(NFAC) Delhi [CIT(A)] dated 30.10.2023 for Assessment Year 2014-15.

2. At the outset, the Id.Counsel Mr. P.M. Kathir, Advocate for the assessee prayed leave to withdraw the present appeal and filed letter of withdrawal dated 23.08.2024 which are as under:-

'Sub: Withdrawal of ITA.Nos. 1376/Chny/2023 in the matter of Mrs.Jeyasankari Ruban for Assessment Year 2014-2015-reg

I would like to inform you that the compounding application dated 31-10-2022, with regard to the AY 2014-2015 has been accepted by the concern authorities. And one of the pre conditions is to withdrawal of appeal. Therefore I humbly request your good self to withdraw the ITA.No. 1376/Chny/2023 pending for the assessment year 2014-2015. Kindly do the needful".

3. Per contra, the Id.DR did not oppose the prayer of assessee. We allow assessee to withdraw this appeal as prayed by the Id.Counsel.

4. The appeal stand dismissed as withdrawn.

Order pronounced in open court at the time of hearing on 27th August, 2024 at Chennai.

Sd/-

(मनोज कुमार अग्रवाल)

(MANOJ KUMAR AGGARWAL)

लेखा सदस्य / ACCOUNTANT MEMBER

Sd/-

(मनु कुमार गिरि)

(MANU KUMAR GIRI)

न्यायिक सदस्य / JUDICIAL MEMBER

चेन्नई Chennai:

दिनांक Dated :27-08-2024

KV

आदेश की प्रतिलिपि अग्रेषित /Copy to :

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT, Chennai/Coimbatore/Madurai/Salem.
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF